

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 16TH JULY, 2014

No. 132 IA : The following Officers of the Cadre of District Judge named in Column No.2 of the table are promoted to the rank of Principal District Judge subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009 :-

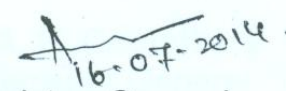
Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Mrs. Seema Sinha, District & Additional Sessions Judge, Hazaribagh
2.	Sri Chandra Shekhar Pandey, District & Additional Sessions Judge, Godda
3.	Sri Chandra Bhushan Singh, District & Additional Sessions Judge, Sahebganj
4.	Sri Vivekanand Banerjee, District & Additional Sessions Judge-cum-P.O., MVACTION, Hazaribagh
5.	Sri Krishna Ranjan, District & Additional Sessions Judge-cum - P.O., MVACTION, Ranchi.

By order of the Court,
Sd/- A. K. Choudhary
Registrar General

Memo. No. 7710.....Apptt.
XIX (4)/Pro./Apptt. 1/10

Dated Ranchi, the 16th July, 2014

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


Registrar General